F. No. J-11017/23/2023-Judicial (6)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi Dated the 7<sup>th</sup> October, 2023

## **ORDER**

The President is pleased to engage, following Advocates for conducting Central Government litigations before the High Court of Calcutta (PB) at Kolkata, as shown in the table below, with effect from the date of this order, for a period of three years or until further orders, whichever is earlier:

## **HIGH COURT OF CALCUTTA (PB) AT KOLKATA**

| Sl. No. | Name of Advocate<br>(S/Shri) | Contact details  | Enrl. No.        |
|---------|------------------------------|--|------------------|
|         |                              | Senior Counsel Group-I   |                  |
| 1.      | Ms. Rashmi Bothra            | 34/1, Bondal Road, 6 <sup>th</sup> Floor, Asha<br>Tower, Kolkata-700019<br>Mob: 9830193031<br>Email: rashmibothra24@gmail.com                              | MAH/5350/2012    |
| 2.      | Dhruv Surana                 | Chamber-6, Old Post Office Street,<br>Ist Floor, Room No. 66, Kolkata-700001<br>Mob: 9836411111<br>Email: dhruvsurana@gmail.com                            | F/917/2015       |
| 3.      | Ms. Shreya Choudhary         | 11/1D, Priya Nath Mallick Road,<br>2nd Floor, Flat No. 2B, Kolkata-700025<br>Mob: 9836543806, 7003307421   | WB/1495/2011     |
|         |                              | Junior Counsel   |                  |
| 4.      | Ms. Pinky Ghosh              | 17, Deodar Street, Ballygunge,<br>Kolkata-700019<br>Mob: 7003194088<br>Email: adv.pinkyghosh@gmail.com   | F/1494/1067/2019 |
| 5.      | Ms. Garima Raijada           | 130/56, Bengur Avenue, Jivan Jyoti<br>Apartments, Block-A, 2 <sup>nd</sup> Floor,<br>Kolkata-700055<br>Mob: 9903470339<br>Email: garimaraijada@outlook.com | F/1865/1210/2021 |

K. Garra

W 07/10/2023

- 2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 22(2)/2001-Judl. dated 14.05.2001 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs, especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restriction on Dy. SGI / Panel Counsel. The aforesaid OMs are available on the website of this Department i.e. <a href="www.legalaffairs.gov.in">www.legalaffairs.gov.in</a> inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigation'.
- 3. Hindi version of this order will follow.

(Vijay Kumar Sharma) Senior Adviser

## Copy through email to:

- 1. PS to MoS (IC) L&J.
- 2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/Sr. PPS to JS (SA).
- 3. Shri Asok Kumar Chakrabarty, Addl. SGI, High Court of Calcutta at Kolkata.
- 4. Shri Dhiraj Kumar Trivedi, Dy. SGI, High Court of Calcutta at Kolkata.
- 5. Shri Billwadal Bhattacharyya, Dy. SGI, High Court of Calcutta at Kolkata.
- 6. The In-charge, Branch Secretariat, Kolkata.
- 7. The Registrar, High Court of Calcutta at Kolkata.
- 8. All the Panel Counsel, as above.
- 9. The Pay & Account Office, Department of Legal Affairs.
- 10. To be uploaded on the website of this Department i.e. <a href="www.legalaffairs.gov.in">www.legalaffairs.gov.in</a> in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for Uol' for the information of all concerned.
- 11. Hindi Unit, Department of Legal Affairs for Hindi translation of the order.
- 12. Spare copies.

(Kumar Gaurav)
Section Officer (Judicial)
Tel. 011-23384945

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